

File No: TIC/1/2024-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare, Government of India)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 19th May, 2025

Office Order

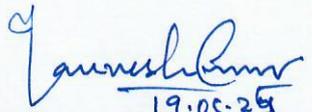
Subject: Implementation of "Agreement" signed between FSSAI, Ministry of Health and Family Welfare, Government of India and Bhutan Food and Drug Authority (BFDA) -reg.

This is in continuation to this office order of even no. dated 17.10.2024 [copy enclosed].

It is to inform that an "Agreement" is signed between FSSAI, Ministry of Health and Family Welfare, Government of India and Bhutan Food and Drug Authority (BFDA), Ministry of Health, Royal Govt. of Bhutan, at Thimphu on 21 March, 2024. The Agreement aims to recognize the official control exercised by BFDA on Food Business Operators (FBOs) as equivalent to FSSAI's requirement and the BFDA shall issue a Health Certificate as proof of compliance with the requirements prescribed by FSSAI, for export of food products to India.

2. For compliance and smooth implementation of the above said agreement, it is informed that all the concerned officers shall ensure the compliance of following requirements:
 1. If the Imported food consignment from the Bhutanese manufacturer with the scope of approval as per the list attached, is accompanied with the prescribed Health Certificate duly issued by the BFDA Competent Authority, then NOC may be given to the consignment based on the duly compliant accompanied Health Certificate.
Enclosures as below:
 - a. Copy of approved Health Certificate.
 - b. Copy of signatures of the Authorized signatories issuing the Health Certificate.
 - c. Revised List of approved establishment of Bhutan with scope of approval [117].
3. This order is implemented with immediate effect.
4. This issues with the approval of the Competent Authority.

Encl: As above


19.05.25
(Manvesh Kumar, IRS)
Director (Imports)
dir-imports@fssai.gov.in

To:

1. Joint Secretary (Customs), Central Board of Indirect Taxes & Customs (CBIC), North Block, Central Secretariat, New Delhi-110001; Email: jscus@nic.in
2. Pr. Commissioner of Customs (Preventive), Custom House, Kolkata, 15/1, Strand Road, Fairley Place, B.B.D. Bagh, Kolkata, West Bengal-700001. Email: vinayak.azaad@gov.in
3. All Regional Directors, FSSAI
4. Authorized Officers, FSSAI- for information and to ensure compliance
5. Customs Officers notified as Authorized Officers- for information and to ensure compliance

Copy for information to:

1. PS to CEO, FSSAI
2. PA to ED (HR), FSSAI

File No: TIC/1/2024-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare, Government of India)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 17th October, 2024

Office Order

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This is to inform that an "Agreement" is signed between FSSAI, Ministry of Health and Family Welfare, Government of India and Bhutan Food and Drug Authority (BFDA), Ministry of Health, Royal Govt. of Bhutan, at Thimphu on 21 March, 2024. The Agreement aims to recognize the official control exercised by BFDA on Food Business Operators (FBOs) as equivalent to FSSAI's requirement and the BFDA shall issue a Health Certificate as proof of compliance with the requirements prescribed by FSSAI, for export of food products to India.

2. For compliance and smooth implementation of the above said agreement, it is informed that all the concerned officers shall ensure the compliance of following requirements:

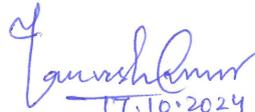
- I. If the Imported food consignment from the Bhutanese manufacturer with the scope of approval as per the list attached, is accompanied with the prescribed Health Certificate duly issued by the BFDA Competent Authority, then NOC may be given to the consignment based on the duly complaint accompanied Health Certificate.

Enclosures as below:

- a. Copy of approved Health Certificate
- b. Copy of signatures of the Authorized signatories issuing the Health Certificate
- c. List of approved establishment of Bhutan with scope of approval

3. This order is effective from **21st October 2024**.
4. This issues with the approval of the Competent Authority.

Encl: As above


17.10.2024
(Manvesh Kumar, IRS)
Director (Imports)
dir-imports@fssai.gov.in

To:

1. Joint Secretary (Customs), Central Board of Indirect Taxes & Customs (CBIC), North Block, Central Secretariat, New Delhi-110001; Email: jscus@nic.in
2. Pr. Commissioner of Customs (Preventive), Custom House, Kolkata, 15/1, Strand Road, Fairley Place, B.B.D. Bagh, Kolkata, West Bengal-700001. Email: vinayak.azaad@gov.in
3. All Regional Directors, FSSAI
4. Authorized Officers, FSSAI- for information and to ensure compliance
5. Customs Officers notified as Authorized Officers- for information and to ensure compliance

Copy for information to:

1. PS to CEO, FSSAI
2. PA to ED (CS), FSSAI

(Name and Address of the Competent Authority)

**HEALTH CERTIFICATE FOR IMPORT OF FOOD PRODUCTS INTO INDIA
INTENDED FOR HUMAN CONSUMPTION (EXCEPT MILK AND MILK PRODUCTS*)**

Health certificate No :

Date of Issue:

Description of Consignment					
1. Invoice No. and Date:			2. Quantity:		
3. Consignor / exporter Name: Address:					
4. Consignee /importer: Name: Address:					
5. Country of origin:					
6. Place of loading:					
7. Declared Port of Entry:					
8. Mode of Transport:					
9. Date of Export:					
10. Conditions for transport / storage: Frozen / Chilled / Ambient / _____.					
11. Identification of the product as described below: (multiple lines may be used for multiple products)					
a)	Description of the food along with HS code:				
b)	Name and address of Manufacturer / Establishment			Approval number of establishment	
c)	Name of the product	Lot no. / Batch no.	Type of packaging	Number of packages	Net Weight
d)	Date of Manufacture or Packaging		Best before (if applicable)		Date of Expiry

CERTIFICATION

The undersigned Authorized Official certifies that the food and agricultural/livestock products (which comes under the ambit of FSSAI) described herein have been produced in the facility complying with Sanitary and Hygienic requirements as specified in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and the products meet the food safety requirements as given below:

- a. Were manufactured at (an) establishment (s) that has / have been approved by the Competent Authority in the exporting country.
- b. Complies with the Product specific standards as specified under various Food Safety and Standards Regulations.
- c. Does not contain drug / antibiotics / mycotoxins / pesticides / heavy metal residues etc., above the limits prescribed by the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.
- d. Contains only those food additives as specified in Appendix 'A' of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 within the limits specified.
- e. Conforms to the microbiological requirements specified in Appendix 'B' of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.
- f. Regular inspection/ monitoring of checks in according with FSS Act, 2006, rules and regulations made thereunder and as per the criteria specified by FSSAI.
- g. Products exported to India conform to the requirements prescribed by FSSAI including any other regulatory requirements.

Inspection Date:	Official stamp:	Name and Signature of Authorized Official
Place of Issue:		

This certificate is valid for 45 days from the date of issue.

***Note:** This certificate will not be applicable for Milk and Milk Products to be exported to India.



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ROYAL GOVERNMENT OF BHUTAN
MINISTRY OF HEALTH
BHUTAN FOOD AND DRUG AUTHORITY



Name of Food Business in Bhutan issued with Food Safety License (FSL)

Serial No	License No.	Issue Date	Name of Food Business	Location	Scope	Licensing Status	Remarks
1	FSL-C/17/A001	6/29/2017	Zimdra Food Pvt Ltd	Toribari, Pasakha, Chukha	Fruit Juices & UHT Milk	Valid	
2	FSL-PA/17/A002	6/29/2017	Namgay Artisanal Brewery	Damserbu, Paro	Beer & Apple cider	Valid	
3	FSL-S/18/A003	3/12/2018	ICE Beverages Pvt. Ltd	Norbugang, Samtse	Fruit Juices, Packaged Drinking Water	Valid	
4	FSL-S/18/A004	3/12/2018	Veen Waters Bhutan Pvt Ltd	Banstar, Samtse	Natural Mineral Water	Valid	
5	FSL-PU/18/A005	3/12/2018	Bhutan Spring (Penzogyam)	Siluna, Thinleygang, Punakha	Packaged Drinking Water	Valid	
6	FSL-SG/18/A006	6/20/2018	Gelephu Distillery, AWPL	Gelephu, Sarpang	Alcoholic Beverages	Valid	
7	FSL-S/18/A007	6/20/2018	Samtse Distillery, AWPL	Samtse	Alcoholic Beverages	Valid	
8	FSL-M/18/A008	6/20/2018	Norlha Yangchha Bakery	Kilikhar, Mongar	Bakery products	Valid	
9	FSL-TH/18/A009	6/20/2018	LPVAC, BLDC	Serbithang, Thimphu	Livestock products	Valid	
10	FSL-M/18/A010	6/20/2018	Puensum Bakery	Mongar Town, Mongar	Bakery products	Valid	
11	FSL-T/18/A011	11/13/2018	Koufuku International Limited	Chenary, Trashigang	Dairy products	Valid	



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MINISTRY OF HEALTH
BHUTAN FOOD AND DRUG AUTHORITY



Name of Food Business in Bhutan issued with Food Safety License (FSL)

12	FSL-C/19/A012	1/29/2019	Kinjore Brewery Pvt. Ltd	Pasakha Industrial Estate, Chukha	Beer	Valid	
13	FSL-B/19/A013	1/29/2019	Yoezer Lhamo Milk Processing Enterprise	Bathpalathang, Bumthang	Dairy products	Valid	
14	FSL-TH/19/A014	5/6/2019	Serbhum Microbrewery	Hongtsho, Thimphu	Beer	Valid	
15	FSL-SG/19/A015	5/6/2019	Gelephu Bakery	Gelephu Throm, Sarpang	Bakery products	Valid	
16	FSL-TS/19/A016	5/6/2019	Choba Drangtse Bakery	Damphu, Tsirang	Bakery products	Valid	
17	FSL-TS/19/A017	5/6/2019	Sangay Bakery	Damphu, Tsirang	Bakery products	Valid	
18	FSL-TH/20/A019	2/18/2020	Living Water of Bhutan Pvt Ltd	Yusipang, Thimphu	Packaged Drinking Water	Valid	
19	FSL-TH/19/A020	6/19/2019	Chuniding Foods	Serbithang, Thimphu	Fruit & Vegetable products, Spices, Grains, Cereal products, Ciders & vinegars	Valid	
20	FSL-C/19/A021	6/19/2019	Bhutan GA ME GA	Upper Market, Phuentsholing, Chukha	Food & Beverages Services	Valid	
21	FSL-B/20/A023	2/18/2020	XpringH2O	Chumey, Bumthang	Packaged Drinking Water	Valid	Name changed from Aqua Bhutan



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Name of Food Business in Bhutan issued with Food Safety License (FSL)

22	FSL-TH/19/A024	11/27/2019	OGOP Unit	Kuengacholing, Upper Motithang, Thimphu	Assorted dried and processed food products	Valid	
23	FSL-M/20/A025	4/1/2020	Bhutan Agro Industries Ltd	Lingmethang Throm, Mongar	Fruits and vegetable products & packaged drinking water	Valid	
24	FSL-PA/20/A026	5/22/2020	Bhutan Herbal Tea	Shaba, Paro	Herbal Tea	Valid	
25	FSL-TH/20/A028	6/17/2020	Bhutan Agro Industries Limited	Wangchutaba, Thimphu	Squash, Jam, Marmalade, Canned fruit & vegetable, Fruit Juices, Vegetable pickles & Packaged Drinking water	Valid	
26	FSL-TH/20/A029	6/17/2020	Nyam Tshe Brother Dairy	Rhama, Chang, Thimphu	Dairy Products	Valid	
27	FSL-TR/20/A030	6/29/2020	Gyeltshen Bakery	Taktse, Trongsa	Bakery Products	Valid	
28	FSL-PA/20/A031	6/29/2020	Laykha Dairy	Bondey, Paro	Dairy Products	Valid	
29	FSL-PA/20/A032	10/28/2020	Champaca Bakery	Paro Town, Paro	Bakery Products	Valid	



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30	FSL-PA/20/A033	10/28/2020	Mountain Café Bakery	Paro Town, Paro	Bakery Products	Valid	
31	FSL-PA/20/A034	10/28/2020	Yudron's Delight	Bondey, Paro	Bakery Products	Valid	
32	FSL-PA/20/A035	10/28/2020	Jachung Bakery	Paro Town, Paro	Bakery Products	Valid	
33	FSL-PA/20/A036	10/28/2020	Pizza Cafeteria	Paro Town, Paro	Food & Beverages Services	Valid	
34	FSL-TH/20/A037	11/6/2020	Nying Bakery	Changangkha, Thimphu	Bakery Products	Valid	
35	FSL-TH/20/A038	11/6/2020	Druk Pizza	Chubachu, Thimphu	Pizza & Cake	Valid	
36	FSL-TH/20/A039	11/6/2020	Asha Bakery	Olakha, Thimphu	Bakery Products	Valid	
37	FSL-TH/20/A040	11/6/2020	Om Bakery	Lower Norzin Lam, Thimphu	Bakery Products	Valid	
38	FSL-TH/20/A041	11/6/2020	Lama Bakery	Norzin Lam, Thimphu	Bakery Products	Valid	
39	FSL-TH/20/A042	11/6/2020	K P Milk Processing Unit	Thimphu Main Town, Thimphu	Dairy Products	Valid	
40	FSL-PA/20/A043	12/8/2020	Uhm-Chuna Natural Spring Water	Damserbu, Woochu, Paro	Packaged Drinking Water	Valid	
41	FSL-B/20/A044	12/8/2020	Ongmo's Product	Tang, Bumthang	Cookies, Jam & Candy	Valid	



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42	FSL-B/21/A045	3/8/2021	Bhutan Herbal Tea	Krongmanba, Chokhor, Bumthang	Herbal Tea	Valid	
43	FSL-PA/21/A046	4/12/2021	Bhutan Mountain Coffee	Paro Town	Roasted Coffee	Valid	
44	FSL-TR/21/A047	5/7/2021	Lemo Yoezer Bakery	Trongsa Town	Bakery Products	Valid	
45	FSL-TS/21/A049	6/11/2021	Tsirang Natural Yogurt	Zomlingzor, Goserling, Tsirang	Dairy Products	Valid	
46	FSL-TS/21/A050	6/11/2021	Tsirang Gonor Thuenkey	Damphu Town, Tsirang	Dairy Products	Valid	
47	FSL-B/21/A051	7/12/2021	Ningpo Milk Processing Unit	Pralang, Tang, Bumthang	Dairy Products	Valid	Name changed from Pralang Milk Processing Unit to Ningpo Milk Processing Unit dated 29/11/2024
48	FSL-T/21/A052	7/12/2021	Dangma Herbal Spring Water	Buna, Rangjung, Trashigang	Packaged Drinking Water	Valid	
49	FSL-PA/21/A053	8/24/2021	Bhutan Superfood and Herbs	Damjee, Dopshari, Paro	Tea & Cereal Products	Valid	
50	FSL-SG/21/A054	8/24/2021	Bhu-Org Farm	Samtenling, Gelephu, Sarpang	Dairy Products	Valid	

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ROYAL GOVERNMENT OF BHUTAN
MINISTRY OF HEALTH
BHUTAN FOOD AND DRUG AUTHORITY



Name of Food Business in Bhutan issued with Food Safety License (FSL)

51	FSL-TS/21/A055	8/24/2021	Jinlab Agro Products	Dangrayboo Toed, Donglagang, Tsirang	Spices, Jam & Wine	Valid	
52	FSL-PA/21/A057	10/1/2021	Paro Gangtey Spring Water	Gangtey, Paro	Packaged Drinking Water	Valid	
53	FSL-Z/21/A058	10/1/2021	Takabi Women Group	Takabi, Trong, Zhemgang	Ginger and Turmeric Powder	Valid	
54	FSL-TH/21/A061	10/1/2021	Bio Bhutan	Gasarbama, Begana, Thimphu	Ginger, Turmeric and Mustard Oil	Valid	
55	FSL-TR/21/A062	10/1/2021	Samcholing Zangja Tshonglay Detshen	Samcholing, Drakteng, Trongsa	Green Tea	Valid	
56	FSL-Z/21/A063	11/22/2021	Dakphel Women Group	Dakphel, Nangkhor, Zhemgang	Ginger & Turmeric Powder	Valid	
57	FSL- WP/21/A064	11/22/2021	Shar Gogona Milk Processing	Gogona, Gangtey, Wangdue	Dairy Products	Valid	
58	FSL- WP/21/A065	11/22/2021	Khemdro Dairy	Talum, Phobji, Wangdue	Dairy Products	Valid	
59	FSL- WP/21/A066	11/22/2021	Tara Bakery	Bjimithangka,	Bakery Products	Valid	
60	FSL- M/21/A067	11/22/2021	Penjor Bakery	Changsingpek, Mongar	Bakery Products	Valid	
61	FSL-SG/21/A068	11/22/2021	Kewa Chips and Home- made Products	Samtenling, Gelephu, Sarpang	Potato Chips	Valid	



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ROYAL GOVERNMENT OF BHUTAN
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Name of Food Business in Bhutan issued with Food Safety License (FSL)

62	FSL-SG/21/A070	11/22/2021	Lothuen Om Detshen	Nobgang, Sarpang	Dairy Products	Valid	
63	FSL-TR/21/A071	12/14/2021	Nubi Om Phendey Detshen	Nubi, Trongsa	Dairy Products	Valid	
64	FSL-L/21/A072	12/14/2021	Phayul Resort	Autsho, Lhuentse	Food and Beverage Services	Valid	
65	FSL-B/22/A073	1/3/2022	Bepzur Gonor Tshogpa	Tang, Bumthang	Dairy Product	Valid	
66	FSL-SG/22/A074	1/20/2022	Crystal Moon Products	Dekiling, Sarpang	Fruits and Vegetable Pickle	Valid	
67	FSL-B/22/A075	1/20/2022	Gonor Lothuen Detsen	Chumey, Bumthang	Dairy Products	Valid	Name changed from Gonor Lothuen Tshogpa
68	FSL-B/22/A076	1/20/2022	Mircula Meadery and Brewery	Dekiling, Bumthang	Honey Wine, Vinegar, Jam, Honey Beer (Braggot) and Potato Chips	Valid	Name changed from Natural Bhutan Micro eadery & Brewery
69	FSL-T/22/A077	2/10/2022	Khangeela Potato Chips	Songphu, Trashigang	Potato Chips and Snacks	Valid	
70	FSL-H/22/A078	4/5/2022	Rigsum Honey Cordyceps	Uesu , Haa	Cordyceps Artisan Infused Honey	Valid	
71	FSL-T/22/A079	5/20/2022	Druk Deothjung Bakery	Phomshing, Trashigang	Cake, Bread, Cookies, Shakes and Pizza	Valid	

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ROYAL GOVERNMENT OF BHUTAN
MINISTRY OF HEALTH
BHUTAN FOOD AND DRUG AUTHORITY



Name of Food Business in Bhutan issued with Food Safety License (FSL)

72	FSL-TY/22/A080	6/2/2022	Gomphukora Water Plant	Doklung, Trashiyangtse	Packaged Drinking Water	Valid	
73	FSL-C/22/A081	6/24/2022	Tashi Beverages	Pasakha, Chukha	Cocacola, Water, Fanta, Sprite	Valid	
74	FSL-B/22/A082	6/24/2022	Healthy Tea	Ura, Bumthang	Rhododendron, Mistletoe & Dandelion Tea	Valid	
75	FSL-B/22/ A083	8/24/2022	Beekeepers Cooperatives of Bumthang	Jalikhari, Bumthang	Honey Production and Packaging	Valid	
76	FSL-TH/22/A084	8/31/2022	MSPCL	Kawangjangsa, Thimphu	Herbal Tea	Valid	
77	FSL-B/22/A085	9/5/2022	Himalayan Dew Private Limited	Dawathang, Bumthang	Packaged Drinking Water	Valid	Name changed from Kurje Drubchu dated 29/11/2024
78	FSL-B/22/ A086	9/5/2022	Ecoluxe Private Limited	Tamshing, Bumthang	Natural Mineral Water	Valid	Name changed from Kuenjom Private Limited dt 14/10/2024
79	FSL-PA/22/A088	9/6/2022	Brioche Café	Paro Town, Paro	Bakery Products and Fruit Juices	Valid	
80	FSL-PA/22/A089	9/6/2022	Master Chef and Café	Paro Town, Paro	Pizza and Cakes	Valid	
81	FSL-PA/22/A090	9/6/2022	NPHC	Bondey, Paro	Cabbage Pickle	Valid	
82	FSL-TH/22/A091	11/5/2022	Druk Metho (Bhutan Blossoms)	NPPF Colony, Thimphu	Risotto Mix, Salt & Spice	Valid	



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ROYAL GOVERNMENT OF BHUTAN
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BHUTAN FOOD AND DRUG AUTHORITY



Name of Food Business in Bhutan issued with Food Safety License (FSL)

					Mix, Tea Blends and Tofu		
83	FSL-SG/22/A092	11/25/2022	Druk Phendhay Silchu	ChoeKorling, Gelephu, Sarpang	Natural Mineral Water	Valid	
84	FSL-SJ/23/A094	3/21/2023	Bhutan Naturals	Tinkilo, LAP-4, S/Jongkhar	Spices: Ginger	Valid	
85	FSL-T/23/A095	3/29/2023	Tashi Yangphel Bakery	Melpel, Trashigang	Pastries	Valid	
86	FSL-SG/23/A096	3/29/2023	Ice Cream Processing Plant	Pelrithang, Gelephu, Sarpang	Ice cream	Valid	
87	FSL-TH/23/A097	4/12/2023	Bhutan Organics	Ramtokto, Thimphu	Tea and Sea buckthorn Juice	Valid	
88	FSL-C/23/A098	5/26/2023	NEC Restaurant	Norgay Lam, Phuntsholing, Chukha	Read to eat (RTE) food and beverages	Valid	
89	FSL-C/23/A099	5/26/2023	Hotel Ever Green 9	Thromde core area, Phuntsholing Throm, Chukha	Read to eat (RTE) food and beverages	Valid	
90	FSL-TH/23/A100	6/23/2023	Yelha Cordyceps Products	Chang Gumji, Thimphu	Herbal Tea	Valid	
91	FSL-SG/23/A101	8/8/2023	Sherchok Women's Group	Tashilig, Gelephu Thromde, Sarpang	Spices and Condiments	Valid	
92	FSL-C/23/A102	4/3/2023	Bhutan Brewery Pvt. Ltd	Pasakha, Chukha	Beer	Valid	

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དཔལ་ལྷན་འབྲུག་གཞུང་། གསོ་བ་ལྷན་ཁག་འབྲུག་བཟའ་ཆས་དང་སློན་རིགས་དབང་འཛིན།

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93	FSL-SJ/23/A103	11/16/2023	Serja breweries Private Limited	Phuntshok Rabtemling, Montanga Industrial Area, Samdrup Jongkhar	Beer	Valid	
94	FSL-C/24/A104	2/1/2024	Bhutan Milk and Agro Pvt. Ltd.	Industrial Estate, Kabraytar, Phuntsholing, Post Box No. 196, Chukha	Fruit juice/drink Spring water Yogurt Flavored milk Yogurt drinks Orange & other fruit drinks	Valid	
95	FSL-SG/24/A106	2/1/2024	Kuku Grand	Tashiling, Gelephu Thromde, Sarpang	Continental dish, Bhutanese dish, Indian dish, tea and coffee	Valid	
96	FSL-H/24/A107	2/1/2024	Thugzom's Livelihood Agro	Kana, Eusu, Haa	Carrot, Apple & Ginger Candies	Valid	
97	FSL-TH/24/A108	2/1/2024	The Capital Hotel	177 Chang Lam SE, Norzin, Thimphu	Bhutanese, Indian and Continental dishes	Valid	
98	FSL-WP/24/A109	2/1/2024	Amarkora, Bhutan Resorts Pvt. Ltd	Tokha, Gantey, Phobjikha, Wangduephodrang	Bhutanese & Western Cuisine	Valid	
99	FSL-C/24/A110	2/1/2024	Hotel Park	Opposite Zangdopelri, Tharpai Lam,	Bhutanese, Indian and Continental dishes	Valid	



དཔལ་ལྷན་འབྲུག་གཞུང་། གསོ་བ་ལྷན་ཁག་འབྲུག་བཟའ་ཆས་དང་སློན་རིགས་དབང་འཛིན།

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				Phuntsholing, Chukha			
100	FSL-PU/24/A111	2/1/2024	Amankora, Bhutan Resorts Pvt. Ltd	Habesa, Chubhu Gewog, Punakha	Bhutanese, Western & Indian Cuisine	Valid	
101	FSL-TS/24/A112	2/1/2024	Café Delish	Damphu, Tsirang	Cakes, Pastries & Coffee	Valid	
102	FSL-PA/24/A113	2/1/2024	Amankora, Bhutan Resorts Pvt. Ltd	Balakha, Tsento Gewog, Paro	Bhutanese, Western & Indian Cuisine	Valid	
103	FSL-TH/24/A114	5/6/2024	Druk Herbal Cordyceps (DHC) Production	Babena, Thimphu	Cordyceps Tea and Matsutake Tea.	Valid	
104	FSL-S/24/A115	5/20/2024	Sersang Packaged Drinking Water	Gawaidrong, Samtse	Packaged Drinking Water	Valid	
105	FSL-TH/24/A116	6/20/2024	Amankora, Bhutan Resorts Pvt. Ltd	Kuengacholing, Upper Motithang, Thimphu	Bhutanese and Western Cuisine	Valid	
106	FSL-WP/24/A117	8/2/2024	Bhutan Biscuits and Gourmet	Bajo, Thango, Thedtsho, Wangdue	Biscuits and Bakery Products	Valid	
107	FSL-B/24/A118	9/30/2024	Bumthang Oats Processing Unit	Chodeypang, Chumey, Bumthang	Oat products	Valid	
108	FSL-B/24/A119	9/30/2024	Sonam Chikthuen Rangzhin Tshogpa	Jalikhar, Chhoekhor, Bumthang	Flour, noodles and cookies	Valid	

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དཔལ་ལྷན་འགྲུག་གཞུང་། གསོ་བ་ལྷན་ཁག་འགྲུག་བཟའ་ཆས་དང་སློན་རིགས་དབང་འཛིན།

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109	FSL-B/24/A120	9/30/2024	Amankora, Bhutan Resorts Pvt. Ltd	Near Wangdicholing Palace, Jakar, Bumthang	Bhutanese and Western cuisine	Valid	
110	FSL-C/24/A121	10/04/2024	Rice Fortification Unit	Auction Yard, FCBL, Phuentsholing, Chukha	Food Grains	Valid	
111	FSL-PU/24/A122	10/04/2024	Pel Zhi-Wang Blue Spring	Thinleygang, Punakha	Packaged Drinking Water	Valid	
112	FSL-B/24/A123	10/04/2024	Druk Honey	Jalikhhar, Chhoekhor, Bumthang	Honey	Valid	
113	FSL-TH/24/A124	11/11/2024	Thimphu Central Hotel	Norzin Lam, New Miniso Building, Thimphu	Bhutanese, Indian, Chinese and Continental Foods	Valid	
114	FSL-TH/24/A125	03/12/2024	Serkar Dairy Private Limited	Ramtokto, Thimphu	Grrek yogurt, Aiga processed block cheese, Pasteurized milk, Pasteurized butter and Drinking Yogurt	Valid	
115	FSL-C/25/A126	28/01/2025	Drangchu Beverages Private Limited	Industrial Park, Phuntsholing, Chukha	Aerated Water (Flavoured/unflavoured), Pepsi cola, Miranda Orange, sting, 7up, mountain Dew, Evervess Soda	Valid	



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116	FSL-T/25/A127	28/01/2025	Apchi Himalayan Products	Pam, Trashigang	Ghee	Valid	
117	FSL-S/25/A128	13/02/2025	Bhutan Fruit Products Private Limited	Samtse, Bhutan	Jam, Jellies, Marmalades, Juices, Squashed, Vinegar, Pickles, Thermally Processed Vegetables, and Thermally Processed Drinks.	Valid	

(Handwritten signature)